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30-12-2003

MA-2704/2003 in

GP-171/2003

OA-1384/2002

Present: Shri Ashish Nischal, del. proxy counsel
for Shri Rajinder Nischal, for applicant

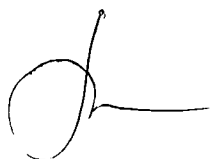
Learned counsel heard.

Earlier Contempt Petition 171/2003
in OA-1384/2002 was disposed of by order
dated 28.7.2003 (Annexure-I) directing the
respondents to take a final decision in the
matter within four months from the
date of receipt of a copy of that order.
Respondents have now moved this MA
seeking extension of time by another
two months, i.e., up to 20-2-2004.

Time allowed as prayed.

No further time shall be
granted.

MA-2704/2003 is disposed of.



(Bhavrat Bhushan)
M(J)



(V.K. Majotra)
VC(A)